

**Statement regarding Manipur Goods and Services Tax (Second Amendment)
Ordinance, 2025 (NO. 2 OF 2025) -Laid**

THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): Madam, with your permission, I rise to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Manipur Goods and Services Tax (Second Amendment) Ordinance, 2025 (No. 2 of 2025).

12.08 hrs